NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 432 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s. Miditech Pvt. Ltd. Vs. Canara Bank & Jupiter Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Ms Srishti Kapoor, Advocate for the Petitioner.

Counsel for Financial Creditor Canara Bank

ORDER

No objection has been filed by the Financial Creditor namely Canara Bank. Ld. Counsel for the Petitioner prays for some time to address the arguments for Admission.

To come up for final hearing on 23th November, 2017.

2 S-D

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)